

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 11TH SEPTEMBER, 2000

Original Application No.980 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Amit Shukla,a/a 27 years,Son of
Shri A.P.Shukla,Resident of 117-H/1
353 Model Town Kanpur,presently posted
posted as I.F.S Probationer 1998
batch,Indira Gandhi National Forest Academy
dehradun,P.O New Forest, Dehradun.

... Applicant

(By Adv: Shri Sudhir Agrawal)

Versus

Union of India through the Secretary
Ministry of Environment and Forest
Paryavaran Bhawan,C.G.O.Complex,
Lodi road, New Delhi.

... Respondent

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

This application has been filed challenging order dated 17.7.2000
by which representation of the applicant has been rejected for being
appointed as Officer of the Indian Forest Service on the basis of the
IFS examination held in 1995.

The facts giving rise to this application are that applicant was
selected for IFS Examination 1995 but he did not join and sought
extension. The extension prayed was allowed and the applicant was
expected to join on 14.5.1997 but applicant failed to join. He made a
representation on 1.4.1998 saying that he has been declared fit by the
doctor and he is fit to join duties. Another representation was made
on 15.3.2000(Annexure14). Both these representations have been rejected
by order dated 17.7.2000.

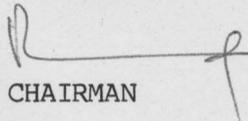
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We have heard counsel for the applicant at length. However, we do not find any illegality in the order impugned before us. There is a specific observation in the order that there was no communication from the applicant with regard to his intention to join service. After 1.4.1998 another representation was made on 15.3.2000. The nature of ailment was not such which may justify this long absence. The applicant has been selected in subsequent examination and is undergoing training. We do not find any good ground for intereference by this Tribunal.

The application is accordingly dismissed with no order as to costs.


MEMBER (A)


VICE CHAIRMAN

Dated: 11.9.2000

Uv/